

THE CONSERVATION OF FOREIGN EXCHANGE AND
PREVENTION OF SMUGGLING ACTIVITIES
(AMENDMENT) ACT, 1990

No. 27 OF 1990

[13th September, 1990.]

An Act further to amend the Conservation of Foreign Exchange
and Prevention of Smuggling Activities Act, 1974.

BE it enacted by Parliament in the Forty-first Year of the Republic of
India as follows:—

Short
title and
com-
mence-
ment.

1. (1) This Act may be called the Conservation of Foreign Exchange
and Prevention of Smuggling Activities (Amendment) Act, 1990.

(2) It shall be deemed to have come into force on the 30th day of
July, 1990.

Amend-
ment of
section 9
of Act
52 of
1974.

2. In the Conservation of Foreign Exchange and Prevention of Smug-
gling Activities Act, 1974 (hereinafter referred to as the principal Act),
in section 9, in sub-section (1), for the figures, letters and words "31st day
of July, 1990", the figures, letters and words "31st day of July, 1993" shall
be substituted.

Repeal
and sav-
ing.

3. (1) The Conservation of Foreign Exchange and Prevention of
Smuggling Activities (Amendment) Ordinance, 1990, is hereby repealed.

Ord. 5 of
1990.

(2) Notwithstanding such repeal, anything done or any action taken
under the principal Act, as amended by the said Ordinance, shall be
deemed to have been done or taken under the principal Act as amended
by this Act.